

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2016

Dated: 27th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Indian Sucrose Ltd.

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Aditya Grover
Mr. Arjun Grover

Counsel for the Respondent(s) :

Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Mrs. Swapna Seshadri for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **10.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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